

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 357-359/2021

(Arising out of impugned final judgment and order dated 26-02-2020 in CRLA No. 1101/2011 26-02-2020 in CRLA No. 1100/2011 26-02-2020 in CRLA No. 1099/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

CHANDRESH YADAV & ORS. ETC.
Respondent(s)

(FOR ADMISSION and IA No.4393/2021-EXEMPTION FROM FILING O.T.)

Date : 01-02-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Ms. Srishti Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)